

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION No. 1700
TO BE ANSWERED ON FRIDAY, THE 10TH MARCH, 2017
19, PHALGUNA, 1938 (SAKA)

PMGKY

1700. SHRIMATI RANJEET RANJAN:
SHRI NARANBHAI KACHHADIYA:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI RAJESH RANJAN:

Will the Minister of **FINANCE** be pleased to state:

- (a) the total amount of tax and penalty collected from declarants under the Pradhan Mantri Garib Kalyan Yojana (PMGKY) as on date;
- ((b) whether the Government propose to utilize the funds collected under the said Scheme for the welfare of poor particularly in economically backward areas including Bundelkhand;
- (c) if so, the details thereof and action taken thereon; and
- (d) the extent to which the said funds is likely to benefit the poor people?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) The last date for making declaration under the Pradhan Mantri Garib Kalyan Yojana (PMGKY) is 31st March, 2017. Hence, the amount collected under PMGKY shall be firmed up after the said date.
- (b) to (d) As per the statement of objects and reasons, the additional revenue collected through PMGKY shall be utilised for undertaking activities for the welfare of the poor viz. irrigation, housing, toilets, infrastructure, primary education, primary health, livelihood, etc.
